

उत्तर प्रदेश में सीमेंट उद्योग द्वारा उत्पाद शुल्क का अपवंचन

4006. चौधरी हरमोहन सिंह: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अपवंचन प्रतिषेध महानिदेशालय केन्द्रीय उत्पाद शुल्क नई दिल्ली ने उत्तर प्रदेश में सीमेंट उद्योग द्वारा करोड़ों रुपये मूल्य के उत्पाद शुल्क अपवंचन का पता लगाने का कोई प्रयास किया है; और

(ख) यदि हां, तो तत्संबंधी निदेशालयवार ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एम०वी० चन्द्रशेखर मूर्ति) : (क) और (ख) अपवंचन-रोधी महानिदेशालय, केन्द्रीय उत्पाद शुल्क, नई दिल्ली की उत्तर प्रदेश में सीमेंट एककों द्वारा केन्द्रीय उत्पाद शुल्क का अपवंचन किये जाने के संबंध में कोई विशिष्ट आसूचना प्राप्त नहीं हुई। अतः अपवंचन-रोधी महानिदेशालय द्वारा उत्तर प्रदेश में सीमेंट एककों के विरुद्ध केन्द्रीय उत्पाद शुल्क अपवंचन के किसी मामले का पता नहीं लगाया गया है।

Money deposited in foreign banks

4007. SHRI ISH DUTT YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that some Indians have their money deposited in the Swiss Banks;

(b) if so, what is Government's estimate with regard to the quantum of deposited amount in the said Banks;

(c) whether there are Government's rules with regard with deposit of money in the Banks situated abroad; and

(d) if not, what action has been taken by Government against those depositors who have deposited their money in the Swiss Bank?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI M. V. CHANDRASEKHAR MURTHY): (a) Yes, Sir.

(b) and (c) FERA, 73 prohibits resident Indians from maintaining accounts in a Bank abroad except with the permission of RBI. No estimate is possible when deposits are made clandestinely.

(d) As and when such an instance comes to the notice, the Directorate of Enforcement takes appropriate action (including penalty, prosecution) under the provisions of FERA.

Curbing inflation

4008. SHRI H. HANUMANTHAPPA: Will the Minister of FINANCE be pleased to state:

(a) what is the present rate of inflation; and

(b) what steps have been taken to bring it down?

THE MINISTER OF STATE EST THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) The rate of inflation based on wholesale Price Indices as on 13th March, 1993 was 6.8 per cent.

(b) Government have taken several steps both on the demand and supply sides to keep prices under check. These include strict control on fiscal deficit, a tight monetary policy, reduction in customs and excise duties and augmentation of domestic supplies through timely imports of essential commodities.

Tax exemptions sought by agarbathi industry

4009. SHRI B. K. HARIPRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether Government have studied in depth the representation of All India Agarbathi Manufacturers